

Success of Panchayati Raj System in Gujarat and Maharashtra

1152. SHRI PRABHU'DAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether only Gujarat and Maharashtra have so far been able to achieve success with the Panchayati Raj System in the country ;

(b) whether the other States have not achieved much success and if so, the main reasons for not achieving much success ;

(c) whether the Gujarat Government had appointed a Committee in this regard ;

(d) if so, whether the Committee had suggested that if the changes are made in the present system it will achieve greater success in other States also ; and

(e) if so, the reaction of the Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b). It is a fact that Maharashtra and Gujarat have evolved a successful pattern of Panchayati Raj system which has achieved good results. Comparatively speaking, the working of Panchayati Raj system in other States has not brought about the desired results. This may be mainly attributed to inadequate decentralisation of powers and resources to Panchayati Raj institutions by the concerned State Governments.

(c) Yes, Sir.

(d) and (e). The report of the Committee has not yet been received by the Central Government.

Scheme for Administrative sanction for Development of Mopla Bay Fishing Harbour, Cannanore

1153. DR. HENRY AUSTIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any proposal seeking administrative sanction for the development of Mopla Bay Fishing Harbour, Cannanore was submitted by the Government of Kerala ; and

(b) if so, the present stage ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

ANNASAHEB P. SHINDE) : (a) and (b). Sanctions were issued by the Government of India under the Centrally Sponsored Scheme for provision of landing and berthing facilities, in February, 1967, for dredging of the Mopla Bay Harbour at an estimated cost of Rs.1.455 lakhs, and in March, 1968, for construction of breakwater, landing jetties, etc. at an estimated cost of Rs. 17 lakhs, (representing the balance of cost of the total estimate of Rs. 31.50 lakhs for these items of work which had been taken up earlier by the State Government). Two further items of work were proposed in March, 1970 and one of the items estimated to cost Rs. 5.10 lakhs was approved in May, 1971. While the other, item, estimated to cost Rs. 6 lakhs was under examination in consultation with the State Government, an estimate for construction of a breakwater and approach road at a cost of Rs. 40.40 lakhs was received. As several inter-related items of work are involved, the plans have been furnished to the Ministry of Transport for technical examination. The question of approving the revised estimate for the breakwater, etc. and the estimates for other inter-related items of work will be taken up on a consolidated basis on receipt of technical clearance from the Ministry of Transport.

Recognition of M. B. B. S. Degree of Medical College, Meerut.

1154. SHRI R. K. SINHA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the M. B. B. S. Degree of Medical College, Meerut is not recognised by the All-India Medical Council and doctors holding M. B. B. S. Degree from this College are not given Government jobs ;

(b) if so, the reasons for which this Degree has not been recognised by the All India Medical Council ; and

(c) whether Government are considering the question of giving recognition to the M. B. B. S. Degree of the College by the All-India Medical Council and the time by which a final decision in this respect is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.